*NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/ BB/ 2017	-	For hearing		Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

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REPRESENTATION TO WHOM



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. It is reported that, the talks of compromise is started between the parties and the Counsel requested time for adjournment to enable them to reach an amicable settlement. At their request, list it on 12/01/2018.

Member (T)

Member (J)

SIGNATURE